

**Annex V**

[See Part A, Section I, Para 1 (h)]

**Information relating to exposures in foreign currency as on .....**

Name of the AD Category-I bank \_\_\_\_\_

Amount in USD million

Sr. No.	Name of the Corporate	TRADE RELATED				NON TRADE RELATED EXPOSURES – OUTSTANDING	Amount Hedged by the Corporate with the Bank as at Quarter ended						
		Trade Exposures outstanding at Quarter ended		Eligible limit under Past Performance basis			Short Term Finance Outstanding		Forward Contracts (with Rupee as one leg)		Foreign Currency / INR Options		Currency Swaps
		Exports*	Imports**	Exports	Imports		Trade Credit (Buyer's credit / supplier's credit) approved by the Bank /PCFC	ECB/FCCB (cases handled by the Bank ) /FCNR B loan	Purchase	Sale	Call	Put	
1													
2													

\* All Export bills sent on collection. Export bills purchased / discounted / negotiated not to be included.

\*\* To include LCs established / Bills under LCs to be retired / Import collection bills outstanding.

Note :

Authorised dealers Category-I should consolidate the above data for the bank as a whole and forward a report in EXCEL format giving corporate-wise balances to the Chief General Manager, Foreign Exchange Department, Reserve Bank of India, Central Office, Forex Markets Division, Mumbai- 400 001.